(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 817/17/19]

Report (2015-16) of the National Commission for Scheduled Tribes, New Delhi and related papers

जनजातीय कार्य मंत्रालय में राज्य मंत्री (श्रीमती रेणुका सिंह सरुता): सभापित महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूं:—

- (1) A copy each (in English and Hindi) of the following papers, under clause
 (6) of article 338A of the Constitution:—
 - (a) Eleventh Report of the National Commission for Scheduled Tribes, New Delhi, for the year 2015-16.
 - (b) Action Taken Memorandum on the above-said Report.

[Placed in Library. See No. L.T. 777/17/19]

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

Report and Accounts (2018-19) of CCI, Navi Mumbai and related papers

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT; AND THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): Sir, I lay on the Table, under subsection (1) (b) of Section 394 of the Companies Act, 2013, a copy each (in English and Hindi) of the following papers:—

- (a) Forty-ninth Annual Report and Accounts of the Cotton Corporation of India Limited (CCI), Navi Mumbai, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 864/17/19]

- L Notifications of the Ministry of Personnel, Public Grievances and Pensions
- II. Reports and Accounts (2018-19) of NCGG, New Delhi, IIST, Thiruvananthapuram, NE-SAC, Shillong and PRL, Ahmedabad and related papers

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE;